

**No. 47: Financial Accommodation Availed by State Governments under various Facilities**

(₹ Crore)

Sr. No	State/Union Territory	During October-2021					
		Special Drawing Facility (SDF)		Ways and Means Advances (WMA)		Overdraft (OD)	
		Average amount availed	Number of days availed	Average amount availed	Number of days availed	Average amount availed	Number of days availed
1	2	3	4	5	6	7	
1	Andhra Pradesh	604	30	1757	28	1321	14
2	Arunachal Pradesh	-	-	-	-	-	-
3	Assam	-	-	-	-	-	-
4	Bihar	-	-	-	-	-	-
5	Chhattisgarh	489	5	-	-	-	-
6	Goa	8	1	-	-	-	-
7	Gujarat	-	-	-	-	-	-
8	Haryana	-	-	179	2	-	-
9	Himachal Pradesh	-	-	-	-	-	-
10	Jammu & Kashmir UT	-	-	1198	26	526	13
11	Jharkhand	134	9	247	2	-	-
12	Karnataka	-	-	-	-	-	-
13	Kerala	96	3	1004	2	-	-
14	Madhya Pradesh	-	-	-	-	-	-
15	Maharashtra	-	-	-	-	-	-
16	Manipur	-	-	307	31	161	26
17	Meghalaya	60	2	-	-	-	-
18	Mizoram	-	-	94	29	-	-
19	Nagaland	37	8	-	-	-	-
20	Odisha	-	-	-	-	-	-
21	Puducherry	-	-	-	-	-	-
22	Punjab	180	2	-	-	-	-
23	Rajasthan	2012	26	336	1	-	-
24	Tamil Nadu	-	-	-	-	-	-
25	Telangana	648	31	1280	29	460	12
26	Tripura	-	-	-	-	-	-
27	Uttar Pradesh	-	-	-	-	-	-
28	Uttarakhand	-	-	-	-	-	-
29	West Bengal	-	-	-	-	-	-

**Note:** The State of J&K has ceased to exist constitutionally from October 31, 2019 and the liabilities of the State continue to remain as liabilities of the new UT of Jammu and Kashmir.

**Source:** Reserve Bank of India.